

(2024) 11 MAN CK 0018

Manipur High Court (Imphal)

Case No: Miscellaneous Case (Writ Petition (C)) No. 185, 211, 226, 37 Of 2023, Writ Petition (C) No. 1056 Of 2022, 359 Of 2023

Thangjam Leishang Singh

APPELLANT

vs

State Of Manipur & 5 Ors.

RESPONDENT

Date of Decision: Nov. 25, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Judgement

Ahanthem Bimol Singh, J

On the joint prayer made by the counsel appearing for the parties, list these cases again on 17-01-2025.

Earlier interim order shall continue till the next date.